## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/103/2017

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel Nor Petitioner

Cai Vilan

L. ABIRAMI

Coursel for Respondent

ORDER

The Counsel for both the parties present.

At request, time is

enlarged. Put up on 31.08.2017

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(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)